

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/96(CHE)/2023

NAME OF THE PETITIONER : IDBI Trusteeship Services Ltd & Another

NAME OF THE RESPONDENT(S) : Akshaya Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

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APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/122(CHE)/2023

NAME OF THE PETITIONER : IDBI Trusteeship Services Ltd & another

NAME OF THE RESPONDENT(S) : T.Chitty Babu

UNDER SECTION : Sec 95 of IBC, 2016



102. CP(IB)/96(CHE)/2023

108. CP(IB)/122(CHE)/2023

ORDER

Ld. Counsel Mr. Raj Kumar Jhabakh for the Petitioner. Ld. Counsel Mr. Sandeep Kumar Ambalavanan for the Respondent.

In this case there are settlement talks are going on between the Corporate Debtor and the Financial Creditor and the matter is likely to be concluded by 31.05.2024. Applicant is directed to submit a memo of settlement.

Post the Petition for hearing on **11.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)